Year-2021-22

I, Neelu Kumari

son/daughter/wife of Shri Ramsajjan Paswan

aged 29 Years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as

Office Attendant (Bihar Vidhan Sabha) given herein below the details of the assets (immovable,

movable, bank balance, etc.) or myself, my spouse and dependants*:

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A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)



| SI. No. | | Self | Spouse name (s Ramsajjan Paswan | Arnav Aanand (Son) | Dependant- | Dependant -3 |
|------------|---|--|--|--|------------|-----------------|
| (i) | Cash | 2000/- | 15000/- | Nil | - | _ |
| (ii) | Deposits in Banks, Financial Institutions And Non- Banking Financial Companies | S.B.I. Saving A/c Rs-5200/- | Andhra Bank Saving A/c Rs-450000/- | Nil | - | _ |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Ē | _ |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Lic Policy Premium-25000/- Yearly | Lic Policy Premium- 25000/- Yearly | Nil | | - |
| (v) | Motor Vehicles (details of make, etc.) | Motor Cycle- Splendor | Motor Car- Mahindra Scorpio | Nil | - | - |
| (vi) | Jewellery (give details of weight and value) | GOLD-60 gram Approx Rs- 300000/- Silver-250 gram Approx Rs-17500/- | GOLD-10 gram Approx Rs- 50000/- | GOLD-10 gram Approx Rs- 50000/- | - | - |
| (vii) | Other assets, such as values of claims / interests | Home appliance- 50000/- | Nil | Nil | - | - |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI. No | Description | Self | Spouse name (s) Ramsajjan Paswan | Dependant-I Arnav Aanand (Son) | Dependant- 2 | Dependant-3 |
|-----------|--|------|---|--------------------------------|-----------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | - | - |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | <u>-</u> | - |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | . . | - |
| (iv) | | Nil | Nil | Nil | - | _ |
| (v) | Other (such as interest in property) | Nil | Nil | Nil | - | - |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------------|
| (a) | (i) Loans from Banks | Nil | - |
| | (ii) Loans from financial institutions | Nil | - |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | Nil | - |
| | (b) dues to departments dealing with supply of water | Nil | - |
| | (c) dues to departments dealing with supply of electricity | Nil | - |

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| | (d) dues to departments dealing with telephones | Nil | |
|-----|---|-------------------|--|
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | |
| | (f) Other dues, if any | Nil | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Pan No-EBGPD0752P | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | |
| | (iv) Property Tax | Nil | |

| GPF/CPF/PRAN No. | : | 110185365411 |
|------------------|------------|--|
| Gender | | F (M/F) |
| Date of Birth | : - | 1 7 1 1 9 9 1 (DD/MM/YYYY) |
| Class/Group | ŀ | C (A/B/C) |
| Cadre | :- | BIHAR VIDHAN SABHA SACHIVALAYA |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | | KHAGARIA |

Signature: Rocky Kennam

Name of Employee: NEELU KUMARI

Place: PATNA Designation: ORDER PAPER DISTRIBUTOR

Date: 10-02/2022 Department: BIHAR VIDHAN SABHA, PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.